

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCIVIL APPEAL NO(S). 9606/2016

DWARIKESH SUGAR INDUSTRIES LTD.

Appellant(s)

VERSUS

STATE OF U.P. . & ORS.

Respondent(s)

(IA No. 13/2014 - AMENDMENT IN CAUSE TITLE
IA No. 165514/2018 - EXEMPTION FROM FILING O.T.
IA No. 58271/2018 - EXEMPTION FROM FILING O.T.
IA No. 14/2014 - EXEMPTION FROM FILING O.T.
IA No. 12/2013 - GRANT OF INTERIM RELIEF
IA No. 128646/2018 - PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS
IA No. 165513/2018 - STAY APPLICATION
IA No. 58268/2018 - STAY APPLICATION)

Date : 03-09-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE JOYMALYA BAGCHI

For Appellant(s) : Mr. Sanjeev Anand, Sr. Adv.
Mr. Sumit Goel, Adv.
Mr. Abhishek Thakral, Adv.
Ms. Ruchi Krishna Chauhan, Adv.
M/S. Parekh & Co., AOR

For Respondent(s) Mr. Krishnan Venugopal, Sr. Adv.
Mr. Rohit K. Singh, AOR
Mr. Pritam Bishwas, Adv.
Ms. Nisha Pandey, Adv.
Mr. Yashveer Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 18.09.2025.

(RADHA SHARMA)
ASTT. REGISTRAR-cum-PS

(DIVYA BABBAR)
COURT MASTER (NSH)